

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 96 of 2009

(Arising out of OIO-19/COMMISSIONER/RKS/AHD-II/2008, Dated-24/10/2008 passed by
Commissioner of Central Excise-AHMEDABAD-II)

M/s. Purushottam Soni

.....Appellant

Ex-Sr. Gm, , Gujarat Composite Ltd.,E-41, Tirthdham Apartment,
Near Judges Bungalow Cross Road, Near Devashish School, Bodak Dev,
Ahmedabad, Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE:

Shri. Anand Nainawati, Advocate for the Appellant
Shri. H.K. Jain, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 31.01.2020

DATE OF DECISION: 27.02.2020

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 94 of 2009.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi